

Central Administrative Tribunal
Principal Bench: New Delhi

OA 2782/97

New Delhi this the 9th day of December 1997.

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)
Hon'ble Mr R.K. Aahooja, Member (A)

Sh. Bharat Singh
S/o Late Sh. Gatarra
Ticket/Award No. 2303
Packer Central Ordnance Depot
Delhi Cantt.
R/o Q.No. 31/12 Type II
C.V.D. Lines
Delhi Cantt. - 110 010.

...Applicant.

(By advocate: Dr. Surat Singh)

Versus

Union of India through

1. Secretary
Ministry of Defence
New Delhi.
2. Director of Ordnance Services
Army Headquarters
New Delhi.
3. Commandant
Central Ordnance Depot
Delhi Cantt. 110 010.
4. Estate Officer
Delhi Station
Delhi Cantt.
5. Commandant
Remount Training School & Depot
Dehradun Road
Saharanpur (U.P.)

...Respondents.

(By advocate: None)

O R D E R (oral)

By Dr. Jose P. Verghese, Vice Chairman (J)

The dispute in this case relates to change of date of birth of the petitioner at the fag end of his career. An opportunity was given to the petitioner to file any of the seniority lists given to the petitioner during his entire career as and when seniority list was available, Petitioner is permitted to revive this OA by an MA. This OA is dismissed as not maintainable.

R.K. Aahooja

(R.K. Aahooja)
Member (A)

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J
(Dr. Jose P. Verghese)
Vice Chairman (J)